

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.12.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8342 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1594 of 2024	Satinder Singh Bhasin Erstwhile Director of Bhasin Infotech and Infrastructures Pvt. Ltd. Vs. Col. Gautam Mullick & Ors.	Akhil Shankhwar
2.	I.A. No. 8349 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1593 of 2024	Ashok Kumar (Erstwhile Director) Of Grand Venezia Commercial Towers Pvt. Ltd. Vs. Col. Gautam Mullick & Ors.	Akhil Shankhwar
3.	I.A. No. 8350 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1594 of 2024	Satinder Singh Bhasin Erstwhile Director of Bhasin Infotech and Infrastructures Pvt. Ltd. Vs. Col. Gautam Mullick & Ors.	Akhil Shankhwar
4.	I.A. No. 8464 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 988 of 2024	Shree Dhanvantari Pharmaceuticals Vs. Konkan Ayur Pharma Pvt. Ltd.	CS Alpa Jain
5.	I.A. No. 8465 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1409 of 2024	Samrat Restaurant Vs. Brewcraft Microbrewing Pvt. Ltd.	Sameer Jain
6.	I.A. No. 8497 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sunrise Industries Vs. Umesh Gupta Liquidator of Mis Hema Automotive Pvt. Ltd.	Alok Kr. Aggarwal
7.	I.A. No. 8498 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assam Industrial Development Corporation Vs. Kosons Forest Products Pvt Ltd.	Nandadevi Deka

8.	I.A. No. 8499 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sashi Kabra Vs. Indian Bank	Soumya Dutta
9.	I.A. No. 8500 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Team Commotrade (India) Pvt. Ltd. Vs. RG Thermal Solution Pvt. Ltd.	Venkat Prabhat
10.	I.A. No. 8505 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Gulshan Gaba Vs. Kulbhushan Sachdev & Ors.	Abhishek Gupta

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